MITHILANCHAL INDUSTRIES PRIVATE LIMITED (IN LIQUIDATION) LIST OF STAKEHOLDERS UNDER REGULATION 31 OF THE IBBI (LIQUIDATION PROCESS) REGULATIONS, 2016

(AS ON 14.11.2023)

Sr.	Name of the Creditor/s	Cetagorywise		Claims summary			Proofs				Voting (%)	Remarks/Comments			
No															
		(Financial or	(Secured or	Submitted	Admitted	Rejected	Admited in part	Rejected in part	wholly	Final Admitted					
		Operational)	unsecured)						rejected	Amount (Rs.)					
1	Punjab National Bank	Financial	Secured	17,53,63,693.29	17,53,63,693.29	0	0	0		17,53,63,693.29		The financial creditor has relinquished its security interest under Section 52(1)(a) of the Insolvency and Bankruptcy Code, 2016 in Form D dt 13.10.2023			
												. , ,			
					17,53,63,693.29					17,53,63,693.29	100				

